

F.No. 01(03)/Roster/CESTAT/2019  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 6.11.2019

**ORDER NO. 230 of 2019**

Hon'ble President is pleased to modify the roster order no. 200 of 2019 for **CESTAT, New Delhi for 6.11.2019** as follows:

| COURT   | PERIOD                     | WORK ASSIGNED                         |
|---|----------------------------|---------------------------------------|
| Hon'ble Mr. Justice Dilip Gupta, President, Sh. C. L. Mahar, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial) | On 6.11.2019 at 2.30 p.m.  | Anti Dumping Bench matters.           |
| Sh. Anil Choudhary, Hon'ble Member (Judicial) and Sh. Bijay Kumar, Hon'ble Member (Technical)   | On 6.11.2019 at 10.30 a.m. | Customs Division Bench matters.       |
| Sh. C. L. Mahar, Hon'ble Member (T) and Ms. Rachna Gupta, Hon'ble Member (Judicial)   | On 6.11.2019 at 10.30 a.m. | Excise and Service Tax Bench matters. |

Note: Single Member Bench matters listed on 6.11.2019 are adjourned. The adjourned dates will be available on the website.

By order,



**(Bineesh Kumar K.S.)**

**Registrar**

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Dy.Registrar (Judl.) /Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.



**Dy. Registrar**